

STATEMENT*Statement Showing Statewise Details of Waterlogged Areas*

S.No.	State	(Area in lakh ha.) Water logged area
1.	Andhra Pradesh	3.39
2.	Assam	4.50
3.	Bihar	7.07
4.	Gujarat	4.84
5.	Haryana	6.20
6.	Himachal Pradesh	-
7.	Jammu & Kashmir	0.10
8.	Karnataka	0.10
9.	Kerala	0.61
10.	Madhya Pradesh	0.57
11.	Maharashtra	1.11
12.	Orissa	0.60
13.	Punjab	10.90
14.	Rajasthan	3.48
15.	Tamil Nadu	0.18
16.	Uttar Pradesh	19.80
17.	West Bengal	21.80
18.	Delhi	0.01
Total		85.36

Finance from Capital Market

2728. SHRI RAMESH CHENNITHALA : Will the Minister of RAILWAYS be pleased to state:

- whether the Railways tried to raise finance from the capital market during the current year;
- if so, the details thereof;
- whether the target is likely to be achieved; and
- if not, the facts and reasons thereof and the purpose for which funds were sought to be raised from the capital market?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) to (d). Indian Railway Finance Corporation, a Public Sector Undertaking under the Ministry of Railways, is required to raise Rs 2250 crores through market borrowing during the current financial year. However sanction from the Ministry of Finance for mobilising this amount through tax-free or taxable bonds is awaited. In the meantime, sanction for Rs.293 crores relating to tax-free bonds for the year 1994-95, has been revalidated by the Ministry of Finance.

Against this sanction, Banks and Financial Institutions were approached by I.R.F.C. for private placement of bonds for 290 crores. On account of the stringent market conditions, however, these institutions did not respond to the offer. Efforts are again being made to raise these bonds.

The funds are being mobilised by I.R.F.C. for acquisition of rolling stock which is then leased to the Railways.

Fish/Shrimp Production

2729. SHRIMATI DIPIKA H. TOPIWALA:

SHRI MAHESH KANODIA :

Will the Minister of AGRICULTURE be pleased to state:

(a) the estimated fish/Shrimp production, Marine and Island, for the year 1995-96, State-wise; and

(b) the amount sanctioned for increase in the fish/Shrimp production for the current financial year, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) A statement showing the information is enclosed.

(b) The total allocation for various schemes implemented by Department of Agriculture and Cooperation for development of Fisheries during 1995-96 is Rs. 93.05 crores. No prior Statewise allocation of funds for various schemes for the development of fisheries is made. Funds are released on the basis of proposals received from the States and progress of implementation of the scheme. Besides this, Ministry of Food Processing Industries also operates various schemes for which the outlay for 1995-96 is Rs. 3.60 crore.

STATEMENT*State-wise targets of production of fish/shrimp for the year 1995-1996*

S.No.	State	Targets of production of fish/shrimp		
		Marine	Inland	Total
1.	Andhra Pradesh	165.00	185.00	350.00
2.	Arunachal Pradesh	0.00	2.00	2.00
3.	Assam	0.00	152.00	152.00
4.	Bihar	0.00	202.00	202.00
5.	Goa	110.00	6.00	116.00
6.	Gujarat	632.00	73.00	705.00
7.	Haryana	0.00	27.00	27.00
8.	Himachal Pradesh	0.00	6.70	6.70
9.	Jammu & Kashmir	0.00	16.50	16.50
10.	Karnataka	182.00	78.00	260.00
11.	Kerala	625.00	50.00	675.00
12.	Madhya Pradesh	0.00	55.00	55.00
13.	Maharashtra	380.00	85.00	465.00
14.	Manipur	0.00	12.00	12.00
15.	Meghalaya	0.00	4.20	4.20
16.	Mizoram	0.00	3.00	3.00
17.	Nagaland	0.00	2.30	2.30
18.	Orissa	115.00	133.00	248.00
19.	Punjab	0.00	25.00	25.00
20.	Rajasthan	0.00	15.00	15.00
21.	Sikkim	0.00	0.10	0.10
22.	Tamilnadu	350.00	122.00	472.00
23.	Tripura	0.00	27.00	27.00
24.	Uttar Pradesh	0.00	140.00	140.00
25.	West Bengal	147.00	694.00	841.00
26.	Others	119.00	9.20	128.00
Total		2825.00	2125.00	4950.00